been retrenched due to gradual reduction in the volume of work in the Regional Tabulation Office, Alipore, Calcutta.

- (b) Sixty-nine out of a total of 3.29 employees were retrenched on 31st May, 1962.
  - (c) No.
  - (d) Government have no information.

## MACHINERY IN USE AT NUNMATI REFINERY

- \*315. SHRI R. P. N. SINHA: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether it is a fact that the machinery in use at the Nunmati Refinery and bought from Rumania was once the property of the Standard Vacuum Oil Company; if so, whether it was in actual use then;
- (b) whether there has been any breakdown in the machines since the Refinery went into operation in January last; if so, how many times the break-down has occurred; and
- (c) for how many days the Refinery had to stop work because of defects in the machines between January 1, 1962 and May 31, 1962?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) No, Sir.

(b) and (c). There has been no break-down as such since the first unit of the Refinery was put into operation in .December, 1961. The crude distillation was shut down on 1-3-62 due to exhaustion of crude oil stocks. The other two units were being tested regularly and operations were delayed due to mechanical troubles.

## **ELECTION PETITIONS**

- \*316. SHRI R. S. KHANDEKAR: Will the Minister of Law be pleased to state:
- (a) how many election petitions have so far been filed in respect of elections to Lok Sabha and Raiva Sabha held in 1962;
- (b) how many of them are from Madhya Pradesh; and
- (c) whether Election Tribunals have been set up in respect of each of them in Madhya Pradesh; and if so, at what places?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (Shri BIBUDHENDRA MISRA): (a) The number of election petitions filed against elections to the House of the People and the Council of States is 46 and 5 respectively.

- (b) Seven in respect of elections to Lok Sabha and none in respect of elections to Rajya Sabha.
- (c) Yes, Sir. A statement showing the names of places where Tribunals have been constituted is attached.

## STATEMENT

- 1. Guna.
- 2. Chhatarpur.
- 3. Rajnandangaon.
- 4. Hoshangabad.
- 5. Ratlam.

## SMUGGLING OF GOLD

- \*317. SHRI RAMGOPAL GUPTA: Will the Minister of FINANCE be pleased to state:
- (a) the value of gold that has been seized while being smuggled from Pakistan during the last six months;
- (b) whether smuggling of gold on the Indo-Pakistan border is on the increase or has shown a tendency to-